

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1879 of 2021**

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Abdullah Iraki ... Petitioner  
Versus  
The State of Jharkhand ... Opposite Party  
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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : None  
For the State : None  
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**Order No.02 Dated- 22.04.2021**

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

**(Anil Kumar Choudhary, J.)**

Gunjan-